

DISTRICT & SESSIONS COURT, PUNE

Ref.: (i) Hon'ble High Court Letter No.
X(Gen)-0202/2021/1357,
dated 11-10-2021.

(ii) District Court Circular No.
No. B-16(ii) / 58 /2021
Date : 01/10/2021

No. B-16(ii)/ 62 /2021

Date: 12th October, 2021

CIRCULAR

Whereas, the Hon'ble Bombay High Court, vide letter under reference No. (i), has been pleased to declare following Holidays and Court Working days to the Courts and Offices of the District Judiciary :-

Sr.No.	Holidays	Court Working days
(1)	16 th October 2021 (3 rd Saturday)	27 th November, 2021 (4 th Saturday)
(2)	18 th October 2021 (Monday)	4 th December, 2021 (1 st Saturday)

AND whereas, vide this office circular under reference No. (ii), 27th November 2021 (4th Saturday) has already been declared as a Working Day for the Courts and Offices of Pune Judicial District. So also, 4th December 2021 is a Working Day being First Saturday.

THEREFORE, the undersigned is pleased to declare 16th October 2021 (3rd Saturday) and 18th October 2021 (Monday), as holidays. In lieu of these two holidays, following days are declared as 'Working Days' to the Courts and it's Offices in Pune Judicial District :-

Sr.No.	Holidays	Court Working days
(1)	16 th October 2021 (3 rd Saturday)	30 th November, 2021 (Alandi Yatra)
(2)	18 th October 2021 (Monday)	19 th December, 2021 (3 rd Sunday)

All the Judicial Officers in Pune Judicial District to bring this Office Circular to the notice of all the staff members and members of the Bar Association of their respective stations.

The Coordinator, Computer Section, District Court, Pune, to upload this Circular on the official website of District Court, Pune.

Inform all the concerned in Pune Judicial District.

Sd/-xxx

(Sanjay A. Deshmukh)

Pune.

Dated: 12th October, 2021.

Principal District & Sessions Judge,
Pune.

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Forwarded with compliments to all the Judicial Officers in Pune Judicial District, for information and necessary action.

No. B-16(ii)/ 62 /2021,
District & Sessions Court, Pune.
Date: 12-10-2021.

By Order,

[Handwritten Signature]
12/10/21

Registrar,

District & Sessions Court, Pune.

Copy for information and doing the needful to :

- (i) All the Judicial Officers in Pune District.
- (ii) The District Government Pleader, Pune.
(to inform all the concerned Government Offices in Pune Judicial District).
- (iii) The Additional/Assistant Director of Prosecution, Pune.
- (iv) The President/Secretary, Pune Bar Association, Pune.
- (v) The Presidents/Secretaries, all Taluka Bar Associations in Pune District.
- (vi) All the Heads of the Branches, District Court, Pune.